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12.16 hrs.

ELECTION TO COMMITTEE

**Central Coordination Committee under the Persons with
Disabilities (Equal Opportunities, Protection of Rights
and Full Participation) Act, 1995**

Title: Motion for election of two members to the Central Coordination Committee under the Persons with Disabilities (EOPRFP) Act.

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI MEIRA KUMAR): I beg to move:

"That in pursuance of section 3(2) (h) of the Persons with Disabilities (Equal Opportunities, Protection of Rights and full Participation) Act, 1995, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Coordination Committee for the period till they cease to be the members of the House, subject to other provisions of the said Act and Rules made thereunder."

MR. SPEAKER: The question is:

"That this House do agree that in pursuance of section 3(2) (h) of the Persons with Disabilities (Equal Opportunities, Protection of Rights and full Participation) Act, 1995, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Coordination Committee for the period till they cease to be the members of the House, subject to other provisions of the said Act and Rules made thereunder."

The motion was adopted.
